

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R NO. 402

Dated Imphal, the 18th January, 2022

No. HCM/C-54/2013-RC (J)/

In supersession of the earlier

Order No. 136 dated 25th October, 2021, Hon'ble The Chief Justice has been pleased to constitute the Committees of the High Court of Manipur as follows:

SL. NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
1.	ADMINISTRATIVE COMMITTEE A. Service conditions and disciplinary matters of Judicial Officers. B. General superintendence and administration of district and subordinate courts including: (a) Conduct rules of Judicial Officers. (b) Probation, regularization and confirmation. (c) Seniority (d) Compulsory retirement and continuation in service. (e) Amendment to service rules (f) Visits abroad of Judicial Officers (g) Alteration of date of birth (h) Constitution/abolition/ continuance of Courts (i) Transfer and posting of Judicial Officers (j) Implementation of Shetty Commission's and other commission recommendations with respect to Judicial Officers. The decision of this Committee on items d), e) and on dismissal, removal and compulsory retirement of Judicial Officers in disciplinary matters will be referred to Full Court for final decision. C. Any other matter referred for its decision by the Chief Justice	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice MV Muralidaran	Registrar General
2.	BUILDINGS AND INFRASTRUCTURE COMMITTEE FOR HIGH COURT AND ALL THE DISTRICT COURTS (INCLUDING FAMILY COURTS ETC.) a) Construction of High Court & District Courts projects b) All matters relating to renovation & maintenance of buildings including civil, electrical, air-conditioning, fire-fighting, space allocation for various purposes, allotment of more land, etc.	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh	Registrar General


18/1/2022

	<p>c) Matters relating to allotment and maintenance of lawyers chambers</p> <p>d) Matters relating to allotment and maintenance of shops and kiosks, etc.</p>	<p><u>Co-opted as Members</u></p> <p>Commissioner (Law) Manipur</p> <p>Secretary (Finance) Manipur</p> <p>Secretary (PWD) Manipur</p>	
3.	FINANCIAL AFFAIRS & BUDGET COMMITTEE	<p>1. Hon'ble Mr. Justice Lanusungkum Jamir</p> <p>2. Hon'ble Mr. Justice MV Muralidaran</p>	Registrar General
4.	<p>MANIPUR JUDICIAL ACADEMY AND COMMITTEE TO LOOK AFTER AFFAIRS OF LAW RESEARCH INSTITUTE</p> <p>a) Manipur Judicial Academy</p> <p>b) Formulation and conduct of training programmes for newly recruited and in service Judicial Officers</p> <p>c) Nomination of Judicial officers for participation in training programmes of National Judicial Academy and other such institutions.</p>	<p>1. Hon'ble Mr. Justice Lanusungkum Jamir</p>	Registrar (Judl.)
5.	COMMITTEE FOR PROMOTION & GRANTING SELECTION GRADE/ SUPER TIME SCALE TO THE DISTRICT & SESSIONS JUDGES AND ALSO FOR GRANTING ACP TO THE JUDICIAL OFFICERS	<p>1. Hon'ble Mr. Justice Lanusungkum Jamir</p> <p>2. Hon'ble Mr. Justice M.V. Muralidaran</p> <p>3. Hon'ble Mr. Justice A. Bimol Singh</p>	Registrar General
6.	VIGILANCE AND DISCIPLINARY COMMITTEE	<p>1. Hon'ble Mr. Justice MV Muralidaran</p> <p>2. Hon'ble Mr. Justice A. Bimol Singh</p>	Registrar (Vigilance)
7.	JUVENILE JUSTICE COMMITTEE COMMITTEE TO REGULATE AND MONITOR THE PROGRESS OF THE TRIAL UNDER POSCO ACT.	<p>1. Hon'ble Mr. Justice MV Muralidaran (Chairperson)</p> <p>2. Hon'ble Mr. Justice A. Bimol Singh (Member)</p>	Registrar (Judl.)
8.	COMMITTEE FOR IMPLEMENTATION OF FINANCE COMMISSION'S RECOMMENDATIONS & CENTRALLY SPONSORED SCHEMES (CSS)	<p>1. Hon'ble Mr. Justice MV Muralidaran</p> <p>2. Hon'ble Mr. Justice A. Bimol Singh</p>	Registrar General

18/11/2022

9.	MANIPUR HIGH COURT LEGAL SERVICES COMMITTEE	1. Hon'ble Mr. Justice M. V. Muralidaran	Joint Registrar (Judl.)
10.	RULE COMMITTEE UNDER SECTION 123 OF THE CPC	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice M.V. Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 4. District & Sessions Judge, Imphal West 5. R.S. Reisang, Sr. Advocate 6. T. Rajendra Singh, Advocate	Registrar General
	RULE COMMITTEE FOR OTHER RULES	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran	Registrar (Judl)
11.	RECRUITMENT AND DEPARTMENTAL PROMOTION COMMITTEE OF HIGH COURT a) For amendment of Rules governing the appointment, conditions of service, seniority, salaries, leave etc. of the officers / officials of Manipur High Court. b) To re-examine the Rules regarding appointment of employees in High Court and District Courts in the light of Judgement dated 12.02.2014 of the Supreme Court in Civil Appeal No. 979 of 2014 titled "Renu and other Vs. District & Sessions Judge, Tis Hazari and another."	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran	Registrar General
12.	COMMITTEE FOR RECRUITMENT OF JUDICIAL OFFICERS	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran	Registrar General

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13.	<p>MEDIATION MONITORING COMMITTEE, HIGH COURT OF MANIPUR</p> <p>To oversee the functioning of Manipur High Court Mediation and Conciliation Centre</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice. A. Bimol Singh 3. Member Secretary, MASLSA 	Jt. Registrar (Judl.)
14.	<p>FAMILY COURT COMMITTEE :</p> <p>Working conditions of Family Courts incorporating settlement through counselling, conciliation and mediation. Training of Judges and Counsellors and staff; Monitoring confidentiality and privacy of parties;</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir (Chairperson) 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh (Members) 	Registrar (Judl.)
15.	<p>COMMITTEE FOR SECURITY ARRANGEMENT FOR HIGH COURT AND SUBORDINATE COURTS</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice A. Bimol Singh 	Assistant Registrar (III)
16.	<p>A. INFORMATION AND COMMUNICATION TECHNOLOGY COMMITTEE :</p> <p>(a) Computerization of High Court as well as district court complexes. (b) Purchase of computers including computer hardware and software. (c) Purchase of electronic and digital systems including photocopiers, etc (d) Matters pertaining to uploading of cause list, orders & statement of the High Court.</p> <p>B. Artificial Intelligence</p> <p>(e) Video conferencing facilities at High Court and various district court complexes. (f) e-filing project at High Court and district court complexes. (g) Introduction and installation of new technologies developed by Ministry of Science and Technology, Government of India in respect of judicial administration. (h) e-Service Kendra</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice MV Muralidaran (Chairperson) 2. Hon'ble Mr. Justice A. Bimol Singh (Member) 	CPC

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17.	<p>A. COMMITTEE TO CONSIDER REPRESENTATION SUBMITTED BY THE JUDICIAL OFFICERS UNDER THE JURISDICTION OF HIGH COURT OF MANIPUR FOR EXPUNCTION OF ADVERSE REMARKS IN THEIR ACRs & OTHER GRIEVANCES</p> <p>B. COMMITTEE FOR EXPUNCTION OF ADVERSE REMARKS FROM ACRS OF OFFICERS AND STAFF OF THE HIGH COURT OF MANIPUR</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice M.V. Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Vigilance)
	C. WORKING CONDITIONS AND WELFARE COMMITTEE FOR OFFICERS & STAFF OF HIGH COURT AND DISTRICT COURTS		Registrar General
18.	<p>JUDICIAL REFORMS COMMITTEE</p> <p>ARREAR COMMITTEE FOR MONITORING THE DISPOSAL OF CASES IN THE HIGH COURT & DISTRICT COURTS</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 	<p>Registrar General</p> <p>Registrar (Judl)</p>
19.	<p>LIBRARY COMMITTEE FOR THE HIGH COURT AND FOR ALL THE DISTRICT COURTS INCLUDING FAMILY COURTS ETC.</p> <p>(a) To consider purchase of library books for High Court</p> <p>(b) To consider purchase of newspapers, periodicals, etc. for library, official residences of Hon'ble Judges and Officers</p> <p>(c) Matters relating to maintenance of library books</p> <p>(d) Purchase of various law packs (law reports in electronic format)</p> <p>(e) Matters pertaining to availability of library books in courtrooms</p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A. Bimol Singh 	Librarian-cum-Research Officer (LRO)
20.	(A) COMMITTEE FOR RECOMMENDING CENTRALISED RECRUITMENT, PROMOTION AND TRANSFER & POSTING FOR OFFICERS & STAFF OF DISTRICT COURTS	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Judl.)

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	(B) COMMITTEE FOR CONSIDERATION OF SHETTY COMMISSION'S RECOMMENDATION ON REVISION OF PAY SCALES ETC. OF THE STAFF OF THE DISTRICT COURTS.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 	Registrar General
	(C) COMMITTEE TO EXAMINE THE CONTINUED UTILITY OF STAFF AND OFFICERS OF THE HIGH COURT AND DISTRICT COURTS	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 3. Hon'ble Mr. Justice A. Bimol Singh 	Registrar General
21.	PROTOCOL COMMITTEE : GUEST HOUSE (Including Maintenance, purchase and furnishing of Manipur High Court Guest House)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Admn)
22	ANNUAL REPORT COMMITTEE (FOR MONITORING PREPARATION OF ANNUAL REPORT)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice MV Muralidaran 	Registrar (Judl.)
23.	COMMITTEE TO MONITOR THE TRIAL OF CASES UNDER PCPNDT ACT 1994	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Judl.)
24.	COMMITTEE FOR COMPLAINTS AGAINST SEXUAL HARASSMENT FOR THE HIGH COURT	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice MV Muralidaran 2. Mrs. H. Anita, LRO 	Registrar (Judl.)
25.	RIGHT TO INFORMATION ACT, 2005	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Admn.)
26.	LITIGATION COMMITTEE (TO DEAL WITH THE MATTERS RELATING TO LITIGATION BY OR AGAINST THE HIGH COURT, WITH REGARD TO THE ADMINISTRATIVE DECISION OF THE HIGH COURT IN ANY FORUM	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice A. Bimol Singh 	Registrar General
27.	PUBLIC INTEREST LITIGATION COMMITTEE + LETTER PETITIONS AND HABEAS CORPUS MATTERS	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.V. Muralidaran 2. Hon'ble Mr. Justice A. Bimol Singh 	Registrar (Judl.)

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NB. :

1. In case of urgency, orders may be obtained from senior most Hon'ble member of the Committee subject to concurrence of other Hon'ble members.
2. In case of urgency and having regard to the importance of the issue involved the meeting of the Committee may be held with the Chief Justice, if so approved by the Chief Justice.
3. In case of urgency and having regard to the important of the issue involved, the matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.

By Order etc.

(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Endt. No. HCM/C-54/2013-RC(J)/490-513

Dated Imphal, the 18th January, 2022

Copy to :

1. All the District & Sessions Judge, Manipur.
2. The Registrar (Judl), High Court of Manipur.
3. The Judge Special Court (ND & PS)/ND&PS(FTC), Manipur.
4. All the Judges, Family Court, Manipur.
5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
6. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
7. The Member Secretary, MASLSA, Lamphelpat Court Complex.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
10. Shri R.S. Reishang, Sr. Advocate.
11. Shri T. Rajendra Singh, Advocate
12. The Deputy Registrar (Judl. /ACs&P/Admn.), High Court of Manipur.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
14. All the Assistant Registrars /Court Managers High Court of Manipur.
15. The Librarian-cum-Research Officer, High Court of Manipur.
16. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
17. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
18. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
19. The System Analyst, High Court of Manipur. – He is directed to upload the Order in the official website.
20. The Computer Programmer, High Court of Manipur.
21. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
22. All the Court Masters, High Court of Manipur.
23. All the System Officers, High Court of Manipur.
24. The Notice Board/Order Book.

18/1/2022

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
